

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:6852  
ANSWERED ON:09.05.2003  
SUPPLY OF FOODGRAINS TO WELFARE SCHEMES  
VINAY KUMAR SORAKE

**Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether supplies of foodgrains are being effected due to various welfare schemes sponsored by various Ministries at BPL rates;
- (b) whether the concerned Ministries are effecting payments for supplies to schemes sponsored by them;
- (c) if so, the dues recoverable from each concerned Ministry till date;
- (d) whether the Supreme Court has directed the Centre to continue supplies of foodgrains to mid-day meal scheme run by Human Resource Development Ministry despite huge outstandings covering earlier supplies; and
- (e) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION ( SHRI S L MAHARIA )

- (a): Foodgrains at BPL rates are being supplied for welfare schemes sponsored by various Ministries.
- (b): Yes Sir.
- (c): The dues outstanding as on 31.3.2003 against the Ministry of Human Resource Development for the foodgrains supplied under Mid Day Meal Scheme are Rs.983.85 crores.
- (d)&(e): The Hon`ble Supreme Court in its order dated 28th November, 2001 has directed the Union of India and the FCI to ensure provision of fair average quality grain for the Scheme on time.